

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-02-2024 AT 10:30 AM**

IA (IBC) 293/2024 in CP (IB) No. 325/7/HDB/2021
u/s. 7 of IBC, 2016

IN THE MATTER OF:

Andhra Pradesh State Financial Corporation

...Financial Creditor

VS

Shree Rangham Ispat (P) Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 293/2024

No representation for applicant. This is an application to take 2nd progress report on record. Report taken on record. Accordingly, **this application is allowed and disposed of.** Later Mr. K. Murali Krishna Prasad, Resolution Professional present physically.

Sd/-
MEMBER (T)

Sd/-
MEMBER